

**Annexure - 3**

**List of secured financial creditors (other than financial creditors belonging to any class of creditors)**

(Amount in ₹)

Sl. No	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% voting share in CoC					
1	Piramal Capital & Housing Finance Limited	03/02/2023	60,35,48,694	15,99,37,502	Secured	15,99,37,502	15,99,37,502	No	100	0	0	44,36,11,192	0	Refer Note 1
	<b>Total</b>		<b>60,35,48,694</b>	15,99,37,502		15,99,37,502	15,99,37,502					44,36,11,192	<b>0</b>	

Note 1:

- Four separate Corporate Guarantee Deeds dated March 29, 2018 executed by P K Infrastructures LLP, Earthbuild Greencity Private Limited, Hydric Town Planners Private Limited, Hydric Infrastructure Private Limited.
- Hypothecation Deed executed by the Corporate Debtor alongwith Corporate Guarantors dated March 29, 2018.
- Personal Guarantees executed by directors dated March 29, 2018.

*Akshita*

